

2nd SUBMISSION FOR CONSIDERATION ON 21.07.2023

BEFORE THE NATIONAL GREEN TRIBUNAL

HON'BLE PRINCIPAL BENCH (Case No : 500/2022)

Bhagwant Rai

Versus

State of Punjab

Appeal for taking legal action against committee for misleading and submitting false report before The Hon'ble Principal Bench of National Green Tribunal .

I am Bhagwant Rai S/o Shri Lachmi Narain (Mob. 98152 -75300) resident of House No. BXI -3764, corner, backside Dr. Harvinder Homeopathy, New Bus Stand Road, Barnala-148101 (Punjab).

Application No. : 500/2022 Bhagwant Rai Vs. State of Punjab has been taken Suo Motu by the Hon'ble Principal Bench of the National Green Tribunal. In relation to the above subject, Today, the Deputy Commissioner Mrs. Poonamdeep Kaur called me to her office and asked me to give the proof that the dirty sewerage water of Ishwar Colony is falling openly in the green belt. Deputy Commissioner Mrs. Poonamdeep Kaur sent the current EO Shri Vishal Bansal & SDE Water and Sewer Board of Shri Gurpreet Singh including staff to see the colony's occasion in the leadership of the ADC (G) Shri Satwant Singh. I was also sent by the Deputy Commissioner to show the occasion with their team. **All the officers saw the opportunity of the Ishwar colony, even now the dirty sewerage water of Ishwar Colony was falling openly in the green belt.** A photocopy of the same is enclosed with Ann-1. One month ago, Sewerage and water chambers have been installed in a street of Ishwar Colony by the Municipal Council, **the seal of PWSSB is affixed on the cover of the sewerage.** Its photocopy is attached with N-2. Current EO Shri Vishal Bansal & SDE Shri Gurpreet Singh told to ADC that the sewer has not been installed in this street by their department. In this way, municipal council and sewer board officers are discriminating against other people of the colony. I humbly bring to the notice of the Hon'ble NGT Bench that former EO Shri Sunil Verma has misled by submitting a all wrong report before the Hon'ble NGT Commission. So, I appeal before The Hon'ble NGT Bench that to take action according to law against the EO Shri Sunil Verma for the misleading and submitting false report before the Hon'ble NGT Bench . I will be very grateful to Hon'ble NGT Bench.

Dated : 19.07.2023.

Bhagwant Rai
Deponent

Amn-1 126

Dry water falling
aparts in
down

Agassiz fac

Ann-2



Rajagopal Rai

